

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated Imphal, 1st December, 2016

No.HCM/Misc.-89/2013-A&E/ : It is hereby informed to all the Judicial Officers of Manipur to participate the interaction programme with Hon'ble Mr. Justice Sanjeev Sachdeva, Judge, High Court of Delhi on 3rd December, 2016 at 3.30 p.m. at the premises of the High Court on the topic, "**eCourts and Case Management**".

By orders etc.

/_____
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No.HCM/Misc.-89/2013-A&E/49682-99 Dated Imphal, 1st December, 2016.

Copy to:-

1. All the District & Sessions Judges, Manipur.
- They are requested to inform to all the Judicial Officers under their jurisdiction.
2. The Presiding Officer, MACT/Revenue Tribunal.
3. The Judge, Special Court (ND&PS), Manipur.
4. The Judge, Family Court, Manipur.
5. Registrar, High Court of Manipur.
6. The Registrar, (i/c Vigilance) / (Admn./PM & P), High Court of Manipur.
7. The Jt. Director, Manipur Judicial Academy.
- ✓ 8. The Joint Registrar (Judl. & Bench)/CPC/Admn.), High Court of Manipur.
- He is requested to upload the notification to our official website.
9. The Deputy Registrar (Judl.)/(Admn./PM&P)/(AC & Planning), High Court of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice.
- For kind information of His Lordship.
11. Assistant Registrar (I), High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
- For kind information of his Lordship.
13. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
- For kind information of his Lordship.
14. The Order Book/Guard File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR